

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

☎ : Office – 0651-2481449

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

1. Sri Ranjeet Kumar, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Offences against Women, Bokaro,
2. Sri Rama Kant Mishra, District & Addl. Sessions Judge, Chaibasa,
3. Sri Ashutosh Dubey, District & Addl. Sessions Judge, Chatra,
4. Sri Devendra Kumar Pathak, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Daltonganj,
5. Md. Nasiruddin, District & Addl. Sessions Judge, Deoghar,
6. Ms. Kumari Ranjana Asthana, Addl. Principal Judge, Addl. Family Court, Dhanbad,
7. Md. Taufiqul Hassan, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Dumka,
8. Sri Ajit Kumar, District & Addl. Sessions Judge, Garhwa,
9. Sri Ram Babu Gupta, District & Addl. Sessions Judge, Giridih,
10. Sri Shiv Pal Singh, District & Addl. Sessions Judge, Godda,
11. Sri Lolarak Dubey, District & Addl. Sessions Judge, Gumla,
12. Sri Ashok Kumar No.2, District & Addl. Sessions Judge-cum-Presiding Officer, MVACT, Hazaribagh,
13. Sri Amit Shekhar, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Hazaribagh,
14. Sri Radha Krishan, District & Addl. Sessions Judge-cum-Presiding Officer, Commercial Court, Jamshedpur,
15. Sri Rajesh Kumar No.1, District & Addl. Sessions Judge, Khunti,
16. Sri Rama Shanker Singh, District & Addl. Sessions Judge, Koderma,
17. Sri Rasikesh Kumar, District & Addl. Sessions Judge, Latehar,
18. Smt. Babita Prasad, District & Addl. Sessions Judge, Ramgarh,
19. Sri Sanjay Pratap, District & Addl. Sessions Judge, Ramgarh,
20. Sri Om Prakash, District & Addl. Sessions Judge, Ramgarh,
21. Sri Rajni Kant Pathak, District & Addl. Sessions Judge, Ramgarh,
22. Sri Pradeep Kumar, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
23. Sri Sunil Kumar Singh No.2, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
24. Sri Shree Prakash Dubey, Addl. Judicial Commissioner-cum-Spl. Judge, Offences under SC & ST Act, Ranchi,
25. Sri Swarn Shanker Prasad, Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
26. Sri Vishwa Nath Shukla, Addl. Judicial Commissioner-cum-Presiding Officer, MVACT, Ranchi,
27. Sri Sachindra Kumar Pandey, Addl. Judicial Commissioner-cum-Spl. Judge, CBI(Other than AHD), Ranchi,
28. Sri Diwakar Pandey, Addl. Judicial Commissioner-cum-Spl. Judge, CBI(Other than AHD), Ranchi,
29. Sri Manoj Kumar Singh, Jt. Secretary-cum-Addl. Legal Remembrancer, Law(J) Department, Ranchi,

30. Sri Anil Kumar Mishra No.1, Addl. Judicial Commissioner-cum-Spl. Judge, CBI(Other than AHD), Ranchi,
31. Sri Santosh Kumar No.1, Secretary, High Court Legal Services Committee, Ranchi,
32. Sri Sudhanshu Kumar Shashi, Addl. Judicial Commissioner, Ranchi,
33. Sri Martand Pratap Mishra, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
34. Sri Rajeev Anand, Addl. Judicial Commissioner-cum-Presiding Officer, Commercial Court, Ranchi,
35. Sri Arvind Kumar No.1, Addl. Legal Remembrancer, Law (J) Department, Ranchi,
36. Smt. Prem Lata Tripathi, Addl. Principal Judge, Addl. Family Court, Ranchi,
37. Sri Sanjay Kumar No.2, Secretary to Lokayukta Jharkhand, Ranchi,
38. Sri Santosh Kumar No.2, Addl. Judicial Commissioner-cum-Spl. Judge, Anti Corruption Bureau, Ranchi,
39. Sri Surendra Nath Mishra, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
40. Sri Deepak Baranwal, Addl. Legal Remembrancer, Law (J) Department, Ranchi,
41. Sri Rajiv Ranjan, District & Addl. Sessions Judge, Sahebganj (Rajmahal),
42. Sri Ashish Saxena, District & Addl. Sessions Judge, Saraikela,
43. Sri Dhananjay Kumar, District & Addl. Sessions Judge, Saraikela,
44. Sri Niraj Kumar Srivastav, District & Addl. Sessions Judge, Simdega.

Sub: - Nomination for attending two days (R-6) Refresher Training Programme in Civil Cases scheduled to be held on 8th & 9th June, 2019 at Judicial Academy Jharkhand, Ranchi.

Sir / Madam,

I am directed to inform that the Court has been pleased to nominate you for attending two days (R-7) Refresher Course in Criminal Matter scheduled to be held on 8th & 9th June, 2019 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 08.06.2019 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid programme.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 7th June, 2019 till the evening of 9th June, 2019.

Yours faithfully,

Sd/- J.P. Singh

Registrar (Administration)

Memo No. 1747 /Apptt.

Dated, Ranchi, the May 10, 2019

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 2007/JAJ dated 09.04.2019 / the Principal Secretary-cum-Legal Remembrancer, Law (J) Deptt., Govt. of Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


10/05/19

Registrar (Administration)